

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

7. I.A. 167/2022

I.A. 166/2022

I.A. 129/2022

IN

C.P. 197/2022

CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.05.2023**

NAME OF THE PARTIES: Shaku K. Sadarangani

V/s.

Alisha Holdings Private Limited.

SECTION 241(1) OF COMPANIES ACT, 2013

ORDER

Mr. Shon D. Gadgil for Respondent No. 6 and Adv. Pranav Shah, for Respondent No. 4 and Mr. Akshay Petkar, counsel for the Petitioner and Adv Saloni Manjrekar a/w Adv Rajat Jain i/b HN Legal- For Respondents No. 1 & 2 and Mrs. Yasmin Bhansali i/b Yasmin Bhansali & Co., Advocates for Respondent Nos.3 and 5 are present through virtual hearing.

List this matter on **12.06.2023 high on board.**

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
H.V. SUBBA RAO
Member (Judicial)